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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

New Delhi, this the 10th day of November, 2000

OA No. 2356/2000

HON'BLE MR S.A.T. RIZVI, MEMBER (A)

1. Rajender S/o Shri Jeet Ram,  
R/o H.No. C-39/41, Nagala Machi, Pragati Maidan,  
Ring Road, New Delhi.
2. Narayan Sharma S/o Sh. Ganpat Ram,  
R/o H.No. 85, Tamoor Nagar,  
New Delhi-110065. .... Applicants

(By Advocate: Sh. A.K. Jairath)

1. Union of India through the Secretary,  
Ministry of Environment & Forests, Govt. of India  
Pariyavarn Bhavan, C.G.O. Complex,  
Lodhi Road,  
New Delhi-110003.
2. The Director, National Zoological Park,  
Mathura Road, New Delhi. .... Respondents

O R D E R (ORAL)

Heard the learned counsel for the applicant. The services of the applicants are stated to have been terminated by verbal orders w.e.f. 31st October, 2000. Without filing any representation in the matter, the applicants have approached this Tribunal in this OA. In accordance with the provisions of the Administrative Tribunals Act, 1985, this application is premature and is dismissed at the admission stage itself. No costs.

(Signature)

( S.A.T. Rizvi)  
Member(A)

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